

National Company Law Tribunal

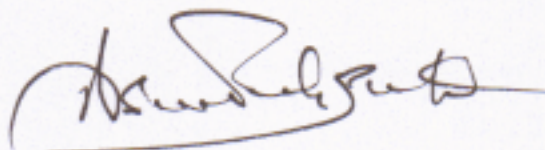
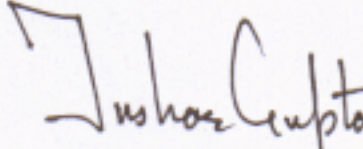
Allahabad Bench

CP NO 75/ALP/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: U.P Ceramics & Pottery's Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 2013  
241-242

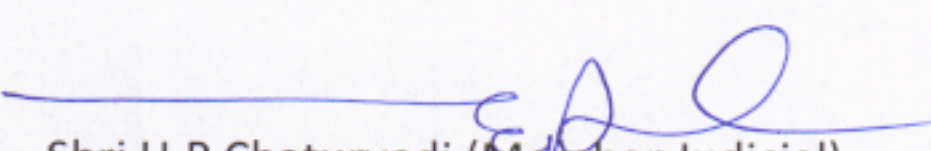
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	P. Nayash	Adv.	} Petitioner	
2.	Asmitosh Gupta	Adv.		
3.	Tushar Gupta	Pet. 4 in person		
4.	Arnab Banerjee	Adv.	} Respondent	
5.	Akshay Anja	R-4 in person		

Order dated 07.03.2017

CP NO 75/241-242/ALD/2016 M/s. U.P. Ceramic and Potteries Ltd.

The parties are represented by their counsel he files application for withdrawal of company petition with certain prayers as mentioned in the application read with MOU (Para 3). Arguments are heard and order is reserved.

Dated 07.03.2017

  
Shri H.P. Chaturvedi (Member Judicial)